

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

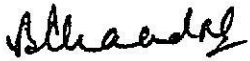
In supersession of earlier orders, the following Committees are hereby re-constituted for all districts with immediate effect:-

COMMITTEES FOR
ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI

S. No	Name of the Committee	Name of Judicial Officer	Designation
1	Central Hindi Implementation Committee.	Sh. Mukesh Kumar Gupta, Pr. Judge, Family Court (N-W)	Chairperson
		Sh. Dharmender Rana District Judge-01, New Delhi District, (PHC)	Member
		Sh. Hem Raj, Judge Family Court (North-West)	Member
		Ms. Ruchi Agarwal Asrani Spl.Judge (FC-Act)-CBI(ACB)-02 (RACC)	Member
		Ms. Neeti Suri Mishra ASJ (FTSC)-(POCSO) (North-West)	Member
2	Review Scrutiny Committee/ Review DPC to scrutinize the cases of ibid Respondents / employees(ex-officials).	Sh. Gurvinder Pal Singh Principal District & Sessions Judge (South)	Chairperson
		Ms. Ravinder Bedi District Judge Comm.Court-01 (South-East)	Member
		Sh. Anil Antil, DJ (Comm. Court)-09 (Central)	Member
		Sh. Anuj Agarwal, ASJ-03 (South-East)	Member
3	Committee to look into the pay anomaly of officials of all cadres.	Ms. Savita Rao, Pr. Judge Family Court (West)	Chairperson
		Sh. Ankur Jain-I, ASJ-04 (Central)	Member
		Sh. Arvind Bansal, District Judge-05 (West)	Member
		Sh. Nishant Garg, ASJ-06 (Central)	Member
		Sh. Ajay Mehrol Sr. Accounts Officer/DDO (Central)	Member
4	Committee regarding Non-Functional Pay Scale Rs.5400/-	Sh. Prashant Kumar, District Judge Comm.Court-06 (West)	Chairperson
		Sh. Ankur Jain-I, ASJ-04 (Central)	Member
		Sh. Harjeet Singh Jaspal ASJ (FTSC)-(RC) (Central)	Member
5	Committee to look into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/Officers.	Sh. Pankaj Gupta Pr. District & Sessions Judge (South-West)	Chairperson
		Ms. Savita Rao, Principal Judge, Family Court, (West)	Member
6	Committee for Police Verification Report in respect of post of PA/ Sr.PA, Junior Judicial Assistant, Peon/ Orderly/Dak, Peon, Chowkidar, Book Binder & Sweeper etc. & for preparing SOP for verification of credentials/ testimonials of candidates.	Sh. Ajay Pandey, District Judge, Comm.Court-10 (Central)	Chairperson
		Sh. Manish Gupta, Judge Family Court-01 (West)	Member
		Ms. Pooja Aggarwal PO-MACT-02 (Central)	Member
7	Committee to look into the issue as to whether Promotion of Group-D employees be treated as 'Fresh Recruitment'	Sh. Vijay Kumar Dahiya, Principal District & Sessions Judge (West)	Chairperson
		Sh. Ajay Gulati-I District Judge, Comm.Court-04 (South-West)	Member
		Sh. Ankur Jain-I, ASJ-04 (Central)	Member
		Sh. Manish Khurana Judge Family Court (East)	Member
		Sh. Gajender Singh Nagar Spl.Judge (NDPS) (SHD)	Member

8	Committee to consider requests related to Cadre Change as per amended rule 41(1) of Chapter VIII (miscellaneous) of "Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012".	Sh. Naresh Kumar Laka District Judge-07 (Central)	Chairperson
		Ms. Shilpi Jain, ASJ-02 (Central)	Member
		Sh. Jiten Mehra, District Judge-10 (Central)	Member
9	Committee for identify the category of cases which require digitization and "Petty Cases" which do not require digitization.	Sh. Sanjeev Kumar Aggarwal, Pr. District & Sessions Judge (South-East)	Chairperson
		Ld. OICs of Record Rooms All Court Complexes, Delhi/New Delhi.	Member
10	Committee to deal with the matters pertaining to Mobile Phone Facility for Judicial Officers.	Sh. Devender Kumar Jangala District Judge, Commercial Court-01 (North-West)	Chairperson
		Ms. Ruchi Agarwal Asrani Spl. Judge (PC-Act)-CBI (ACB)-02 (RACC)	Member
		Sh. Puneet Nagpal, Spl. Judge (NDPS) (Central)	Member
11	Committee to formulate the necessary modalities for the post of Principal Counsellors/ Counsellors for the Family Courts, with regard to qualification as well as service conditions and mode of appointment.	Sh. Vijay Kumar Dahiya, Principal District & Sessions Judge (West)	Chairperson
		Ms. Savita Rao, Pr. Judge Family Court (West)	Member
		Sh. Naveen Kumar Kashyap Judge Family Court-02 (Central)	Member
12	Committee for compliance the Direction in WP (C) No.11128/2024 titled as Shobhan Singh & Ors. Vs. The Principal District & Sessions Judge (HQs).	Sh. Sunil Chaudhary Spl. Judge Electricity-02 (Central)	Chairperson
		Sh. Anil Antil, DJ (Comm Court)-09 (Central)	Member
		Sh. Tarun Yogesh, District Judge-13 (Central)	Member
13	Committee to examine the issues raised vide representation dated 12.01.2026 for Redressal of Long-Standing Grievances of District Court Staff and to submit report.	Ms. Savita Rao, Principal Judge, Family Court (West)	Chairperson
		Sh. Vineet Kumar, ASJ-02 (West)	Member
		Sh. Vishal Pahuja, ASJ (SC)(RC)-01, (West)	Member
		Sh. Bharat Aggarwal ACJ-cum-CCJ-cum-ARC, (Central)	Member
		Sh. Anshul Mehta ACJ-cum-CCJ-cum-ARC (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

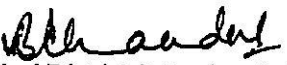

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs)
Delhi

No. 39410-560/F.1(3)/Gaz/2026

Dated 15 MAY 2026

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/RACC, Delhi.
3. The Officers concerned.
4. Sh. Mukesh Kumar Gupta, Pr. Judge, Family Court (N-W), Rohini Courts, Delhi.
5. Sh. S.P.S. Laler, ASJ (New Delhi), PHC, New Delhi.
6. Sh. Naresh Kr. Malhotra DJ (Comm. Court) South, Saket Courts, New Delhi.
7. Sh. Abhishek Srivastava, ASJ (East), KKD, Delhi.
8. The AO(J)/Branch In-Charge, all branches of Central District, Tis Hazari Courts, Delhi.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi